

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, CIVIL AND  
SESSIONS DIVISION, SOLAN, DISTRICT SOLAN, HIMACHAL PRADESH

No. D&SJ/SLN/EC/P.FILE/2019:

Dated Solan the

OFFICE ORDER.

Pursuant to the Registry's Notification No.HHC/GAZ/14-53/74-VI-7641-65 dated 20.03.2019 vide which Sh. Ajay Mehta, Additional District and Sessions Judge-I, Solan has been transferred and posted in the Registry of Hon'ble High Court. Since the post of Additional District and Sessions Judge-I, Solan is lying vacant, the urgent Judicial work pertaining to the Court of Additional District and Sessions Judge-I, Solan shall be attended by the Additional District and Sessions Judge-II, Solan, till further order.

<sup>Sd/-</sup>  
(Bhupesh Sharma)

District and Sessions Judge,  
Solan, District Solan, H.P.

Endst. No. As above.

2712

Dated : 29.3.19

Copy forwarded for information and necessary action to:-

- The Addl. District and Sessions Judge-I, Solan.
- The Addl. District and Sessions Judge-II, Solan.
- The Assistant Programmer, District Courts Solan for necessary action.
- Guard file.

  
District and Sessions Judge,  
Solan, District Solan, H.P.